[Shri Ram Niwas Mirdha]

- (5) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G. S. R, 2016 in Gazette of India dated the 19th December, 1970.
- (6) The Indian Administrative Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G.S.R. 2017 in Gazette of India dated the 19th December, 1970.
- (7) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1970 published in Notification No. G. S. R. 2018 in Gazette of India dated the 19th December, 1970.
- (8) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1970 published in Notification No. G. S. R. 2020 in Gazette of India dated the 19th December, 1970.
- (9) The Sixteenth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 published in Notification No. G. S. R. 2021 in Gazette of India dated the 19th December. 1970.
- (10) The Seventeenth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 published in Notification No. G. S. R. 2023 in Gazette of India dated the 19th December, 1970.
- (11) The Indian Police Service (Probationers Final Examination) Second Amendment Regulations, 1970 published in Notification No. G. S. R. 2 in Gazette of India dated the 2nd January, 1971.
- (12) The Indian Police Service (Uniform) (Amendment) Rules, 1970 published

in Notification No. G. S. R. 49 in Gazette of India dated the 9th January, 1971.

- (13) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1971 published in Notification No. G. S. R. 135 in Gazette of India dated the 24th January, 1971.
- (14) The India Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1971 published in Notification No. G. S. R. 136 in Gazette of India dated the 24th January, 1971.
- (15) G. S. R. 137 published in Gazette of India dated the 24th January, 1971 constituting for the State of Himachal Pradesh a State cadre of the Indian Forest Service.
- (16) The Indian Forest Service (Pay) Amendment Rules, 1971 published in Notification No. G. S. R. 138 in Gazette of India dated the 24th January, 1971.

REPORT, GOVT. RESOLUTION & STATEMENT re. TARIFF COMMISSION AND REVIEWS & ANNUAL REPORTS OF S. T. C. AND

M. M. T. C.

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : I beg to lay on the Table—

- A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :--
 - (i) Report (1970) of the Tariff Commission (Hindi and English versions) on the Half-yearly Review (January-June, 1969 and July- December, 1969) of the Dye Intermediates Industry.
 - (ii) Government Resolution No. 14(5)-Tar/69 dated the 25th February, 1971 (Hindi and English versions) notifying Government's decisions on the above Report.
- [Placed in Library. See No. LT-57/71]

[[]Placed in Library. See No. LT-56/71]

(2) A statement (Hindi and English versions) showing reasons why the documents mentioned at (1) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act.

[Placed in Library, See No. LT-58/71]

- (3) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :---
 - (i) (a) Review (Hindi and English versions) by the Government on the working of the State Trading Corporation of India Limited, for the year 1969-70.

(b) Annual Report of the State Trading Corporation of India Limited, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-59/71]

(ii) (a) Review (Hindi and English versions) by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1969-70.

(b) Annual Report (Hindi and English versions) of the Minerals and Metals Trading Corporation of India Limited, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-60/71]

STATE OF HIMACHAL PRADESH (REMOVAL OF DIFFICULTIES) ORDER NO. 1 AND AUDIT REPORT OF C.S.I.R. ETC.

The Minister of State in the Ministry of Home Affairs and Minister of State, Deptt. of Electronics, Deptt. of Atomic Energy and Deptt. of Science and Technology (Shri K. C. Pant): I beg to lay on the Table—

- (1) A copy of the State of Himachal Pradesh (Removal of Difficulties) Order No. 1 (Hindi and English vcrsions) published in Notification No. G. S. R. 116 in Gazette of India dated the 20th January, 1971, under subsection (2) of section 53 of the State of Himachal Pradesh Act, 1970. [Placed in Library. See No. LT-61/71]
- (2) A copy of the Audit Report (Hindi and English versions) on the accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1968-69. [Placed in Library. See No. LT-62/71]
- (3) A copy of the Central Industrial Security Force (Amendment) Rules, 1970 (Hindi and English versions) published in 'Notification No. G.S.R. 1942 in Gazette of India dated the 28th November, 1970, under subsection (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-63/71]
- (4) A copy of the Supreme Court Judges (Travelling Allowance) (Second Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 2010 in Gazette of India dated the 15th December, 1970, under sub-section (3) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1968. [Placed in Library. See No. LT-64/71]
- (5) A copy of the Delhi Land Reforms (Amendment) Rules, 1970, published in Notification No. 11/LRO(R)/1970 in Delhi Gazette dated the 6th July, 1970, under sub-section (3) of section 191 of the Delhi Land Reforms Act, 1954. [Placed in Library. See No. LT-65/71]
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (5) above. [Placed in Library. See No. LT-66/71]